Inited - In Liquidation  Details of claim received  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Whether receipt  Amount claimed  Amount claimed  Amount claimed  Amount covered by receipt  Amount claimed  Amount claimed  Amount claimed  Amount covered by receipt  Amount claimed  Amount claimed  Amount covered by receipt  Amount covered by receipt  Amount claimed  Amount covered by receipt  Am	Name of the corporate debtor: Renaissance Corporation Limited - In Liquidation:    Dealth of Laim received   Dealth of Calim Nature of Each Pealth of Calim Nature of Pealth of Calim Nature o						0.00%	-		7	137,802,367		2,367	137,802,367			
Inited in Liquidation  Details of daim received  Date of patient admitted a	Imited - in Liquidation   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)    Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of   Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)   Date of   Date of			137802367	-		0.000										
Imited -In Liquidation  Details of daim received  Date of Amount claimed  Date of Mount claimed  Amount of daim Nature of admitted  Amount covered by admitted  Amount claimed  Amount claimed  Amount covered by admitted  Amount claimed  Amount covered by receipt  Amount claimed  Amount covered by relinquished?  Amount of claim admitted  Amount of claim ad	Inited - In Liquidation	claim as secured Operational Creditor since they are not Financial Creditor.	,	137802367	í		0.00%		edge of scrap Pet Bottles	No	137,802,367	Goods & Services		2	20.12.2022	State Trading Corporation	_
List of stakeholders as on: 21st January 2023   Corder published/recieved on 21st November 2022	List of stakeholders as on: 21st January 2023    Date of Calim received   Date of Commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)    Date of Date of Calim received   Date of Calim Nature of Calim Nature of Calim Nature of Amount Covered by Recurity interest receipt   Amount Calim Security interest receipt   Date of Date of Calim Nature of Calim Security interest receipt   Date of Date of Calim Nature of Calim Nat	They have been advised to file								(Les/No)							T
Inited - In Liquidation  Details of claim received  Date of Amount claimed  Amount claimed  Amount claimed  Amount claimed  Date of Amount claimed  Amount covered by admitted  Amount claimed  Amount covered by amount of claims contingent claim off  Amount of claim admitted  Amount of claim amount of claims contingent claim off  Amount of claim admitted  Amount of cl	Inited - In Liquidation  Details of claim received  Date of  Date						admitted			(Vor (No.)							
Annexure-1  List of takeholders as on: 21st January 2023  List of stakeholders as on: 21st January 2023  Corporation Limited - In Liquidation  Details of claim received  Details of claim received  Details of claim received  Details of claim admitted  Whether  Amount of any mutual  Whether	Name of the corporate debtor: Renaissance  Corporation Limited - In Liquidation  Details of claim received  Details of claim received  Details of claim received  Details of claim received  Whether  Amount of any mutual  Whether  Amount of any mutual  Amount of any mutual  Whether			Amount of claim rejecte	off	contingent claim	% share in total amount of claims	Amount covered by guarantee		security interest relinquished?		of claim Nature of claim	Amount	Amount claimed	Date of receipt	Name of creditor	N <sub>O</sub>
Annexure-1  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Details of claim admitted  Details of claim admitted	Annexure-1  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Details of claim admitted  Annexure-1  List of stakeholders as on: 21st January 2023	Remarks, if any			Amount of any mutual	Amount of				Whether				s of claim received	Details		SI.
Annexure-1  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)	Annexure-1  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)						The second second second			admitted	Details of claim						
Annexure-1  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)	Annexure-1  Annexure-1  List of stakeholders as on: 21st January 2023  Date of commencement of liquidation: 18 October 2022 (order published/recieved on 21st November 2022)														aluacion.	Corporation Limited - in Liqu	
List of stakeholders as on: 21st January 2023	List of stakeholders as on: 21st January 2023	(Amount in ns)							hed/recieved on 21st November 2022)	er 2022 (order publis	of liquidation: 18 Octobe	te of commencement	Da		Renaissance	Name of the corporate debtor:	
Annexure-1	Annexure-1		y 2023	ilders as on: 21st January	List of stakehol												
Annexure-1	Annexure-1																
									Annexure-1								

Total